

SOCIAL WELFARE (SHRI K. S. RAMA-SWAMY): (a) There is no such proposal under consideration.

(b) Does not arise.

Indo-Australian Cultural Pact

140. **SHRI PRIYA RANJAN DAS MUNSI:** Will the Minister of CULTURE be pleased to state the aims and objects of the Indo-Australian cultural pact signed very recently ?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE AND MINISTER OF DEPARTMENT OF CULTURE (SHRI SIDDHARTHA SHANKAR RAY) The Indo-Australian Cultural Agreement signed in New Delhi on the 21st October, 1971 aims at promoting and developing cultural relations between the two countries. The Agreement provides for cooperation between India and Australia in the fields of science and technology, education, art and culture, radio, press, films and sports through exchange of artists, writers, professors, scholars, students, members of scientific and cultural institutions and sports teams, exchange of books, periodicals, music, dance and theatrical ensembles, art and other exhibitions etc.

Establishment of Theatres to Celebrate Silver Jubilee of Independence

141. **SHRI PRIYA RANJAN DAS MUNSI:** Will the Minister of CULTURE be pleased to state whether his Ministry propose to establish People's Theaters or Theatre Halls free of cost for the young men and women, all over the country, to celebrate the silver jubilee of Independence Day ?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE AND MINISTER OF DEPARTMENT OF CULTURE (SHRI SIDDHARTHA SHANKAR RAY) : No definite proposal has yet been finalised in the Department. However, the question of celebrating the silver jubilee of Independence in a suitable manner is being given careful consideration.

Declaration of LL.B. Examination of Calcutta University as Null and Void

142. **SHRI PRIYA RANJAN DAS MUNSI:** Will the Minister of EDUCATION

AND SOCIAL WELFARE be pleased to state :

(a) whether the recent LL.B examination held by the Calcutta University has been declared null and void ; and

(b) if so, the reason therefor and the remedies proposed to solve the problem ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURAL HASAN) : (a) and (b) The LL.B. examination of Calcutta University held in April, 1971, was cancelled by the University on receipt of reports regarding adoption of large scale malpractices at the examination, The University is taking suitable measures to solve the problem of malpractices at the examination.

University Grants Commission's Grant to Calcutta University

143. **SHRI PRIYA RANJAN DAS MUNSI:** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the actual amount sanctioned by the University Grants Commission as grant to the Calcutta University ,

(b) whether any appeal for further sanction of money has yet been received by the University Grants Commission or the Ministry; and

(c) if so, the reaction of Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D. P. YADAVA) (a) The following grants were paid to Calcutta University by the University Grants Commission during the last five years :—

Year	Amount
	Rs.
1966-67	39,38,851.99
1967-68	36,29,148.58
1968-69	27,86,766.95
1969-70	23,49,529.36
1970-71	24,50,049.65